Raid by Income-tax Authorities at the premises of an arms dealer of Kanpur

*328. SHRI NIREN GHOSH: Will Ihe Minister of FINANCE be pleased io state:

(a) whether it is a fact (hat the income-tax authorities recently raided the business premises of an arms dealer at 'Kanpur and seized documents relating to unaccounted transactions involving arms and ammunition worth several lakhs of rupees;

(b) if so, what are the details thereof; and

(c) what action has been taken by Government against the arms dealer?

THE MINISTER OE STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c) There was no such raid by the Income-tax authorities. However, in connection with some pending Wealth-tax proceedings the Income-Tax Officer visited the business premises of M/s. Yadav Arms Company. Kanpur under section 133A of the Income-tax Act, 1961. Books of accounts were examined. In order to facilitate the examination, the assessee voluntarily brought the books of account to the Incometax office. A detailed examination of the books of accounts is in progress.

Facilities for Employees in Public Undertakings

*329. SHRI GUNANAND THAKUR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the employees working in the public undertakings do not enjoy the same facilities and benefits as are enjoyed by the Central Govem-ment employees;

(*b) if so, what are the reasons therefor; and

(c) what measures Government propose to take to remove the disparity?

THE MINISTER OF STATE TN THE MINISTRY OF FRNANCE (SHRI K. R. GANESH): (a) The emoluments of employees of public enterprises are higher than of their counter-parts in the Central Government, taking into account all the components of emoluments, e.g. pay. dearness allowance, housing/house rent allowance, conveyance allowance, etc.

(b) and (cl Do not arise.

उपभोक्ता माल के मूल्यों में विश्वव्यापी बृद्धि

*330. डा० भाई महावोरः श्री पोताम्बर दासः श्री बीरेन्द्र कुमार सखलेचाः श्री मान सिंहवर्माः श्री प्रेम मनोहरः

क्या विस्त मंत्री यह बताने की रूपा करेंगे कि समस्त विख्व में बढ़ते हुए निर्वाह व्यय के संदर्भ [में पिछले एक वर्ष के दौरान यूनाइटेड किंगडम, फ्रांस, बेल्जियम, पश्चिमी जर्मनी, इटली, संयुक्त राज्य अमरीका और जापान में उपभोक्ता माल के मूल्यों में और बेतनों में औस्तन कितने प्रतिणत की बुद्धि हुई है और उसकी तुलना में भारत में उपभोक्ता माल के मूल्यों [और बेतनों में बुद्धि का प्रतिणत क्या [है]?

[WorWhvidc rise in prices of consumer goods

*330. DR. BHAI MAHAVIR: SHRI PIT AM BER DAS: SHRI V. K. SAKHLECHA: SHRI MAN SINGH VERMA: SHRI PREM MANOHAR:

Will the Minister of FINANCE be pleased to state the average percentage of rise in the prices of consumer goods and rise in salaries in the United Kingdom, France, Belgium, West Germany, Italy, U. S. A. and Japan during the last one year in the context of increasing cost of living in the whole world and the percentage of comparative rise in the prices of consumer goods and rise in salaries in India?]

वित्त मंत्री (श्री यशवन्त राव चव्हाण) : एक विवरण सभा पटल पर रख दिया गया है ।

†[]English Translation.

विवरण

उपलच्ध सूचना के बनुसार, उक्लिबित देशों तथा भारत में 1972 में उपभोक्ता मूल्य सूचकांकों तथा मजुरी के सूचकांकों में जो वृद्धि हुई वह इस प्रकार है :---

		उपभोक्ता मूल्य सूचकांक में प्रतिशत परिवर्तन	
युनाइटेड किंगडम	·	7.1	12.0
र्फांस .	Ē.	5.8	11.9
वेल्जियम .		5.4	13.8
पश्चिमी जर्मनी	e.	5.7	9.0
इटली .		5.7	8.4
संयुक्त राज्य समे	रिका	3.3	6,5
जापान .		4.8	15.4
भारत .	ĸ	5.1	उपलब्ध नहीं

†[THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): A statement is laid on the table of the House.

Statement

According to the available information the increase in Consumer Price Indices and Wage Indices in 1972 in the countries listed and India was as follows:

		•		% Change in Consumer Price of Index	% Change in carnings
U.K.				7.1	12.0
France				5.8	11.9
Belgium				5.4	13.8
West Ge	rmar	iy.		5.7	9.0
Italy				5.7	8.4
U.S.A.				3.3	6.5
Japan				4.8	15.4
India			•	5.1	N.A.

†[] English translation.

Gold and cash recovered from the bouse of Head Cashier of Vijyanagram branch of S. B. I.

•331. SHRI KALYAN ROY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that huge quan tity of gold and some cash had recently been recovered from the house of ihe Head Cashier of the Vijayanagram branch of the State Bank of India;

(b) if so. what are the details thereof; and

(c) what action has been taken by Cov ernment in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c) Yes, Sir. On a search of the family residence of Shri K. Hanumantha Rao, Chief Cashier of the Viiayanagram branch of the State Bank of India and his brothers by the Central Excise Officers on the 13th and 14th September 1973, primary gold weighing 276 grammes and gold ornaments weighing 9284 grammes were seized for contravention of i the Gold (Control) Act. The Income-tax officers also recovered rupees 37,500 tn cash and some papers. The Special Police Establishment, Hyderabad have regsi-tered a case against Shri Hanumantha Rao. The cases are under investigation.

Capacity Utilisation of Public Sector Undertakings

*332. SHRI J. S. TILAK: SHRI KALI MUKHERJEE: SHRI KRISHAN KANT: SHRI GURMUKH SINGH MUSAF1R: DR. Z. A. AHMAD: SHRI KOTA PUNNAIAH: SHRI CHANDRA SHEKHAR: SHRI A. G. KULKARNI:

Will the Minister of FINANCE be pleased to state:

(a) whether the bureau of Public Enterprises has recently made any study about the capacity utilisation of the different public sector undertakings; and